

12.05 hrs.

(Conditions of Service) Act,
1954:—

PAPERS LAID ON THE TABLE

BUDGET ESTIMATES OF DAMODAR
VALLEY CORPORATION FOR 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI JANESHWAR MISHRA): I beg to lay on the Table a copy of the Budget Estimates (Hindi version)* of the Damodar Valley Corporation for the year 1979-80, under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948. [Placed in Library. See No. LT-4975/79.]

NOTIFICATION UNDER ESSENTIAL COM-
MODITIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): I beg to lay on the Table a copy of Notification No. S.O. 258(E) (Hindi and English versions) published in Gazette of India dated the 7th May, 1979, requiring the use of all categories of steel to conform to conditions governing their acquisition with a view to checking mis-utilisation, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-4576/79.]

NOTIFICATIONS UNDER HIGH COURT
JUDGES (CONDITIONS OF SERVICE) ACT,
UNDER SPECIAL COURTS ACT AND UNDER
COMPANIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): I beg to lay on the Table:—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 24 of the High Court Judges

(i) The High Court Judges Travelling Allowance (Amendment) Rules, 1979, published in Notification No. G.S.R. 502 in Gazette of India dated the 7th April, 1979.

(ii) The High Court Judges (Amendment) Rules, 1979, published in Notification No. G.S.R. 562 in Gazette of India dated the 21st April, 1979. [Placed in Library. See No. LT-4577/79.]

(2) A copy of Notification No. S.O. 323(E) (Hindi and English versions) published in Gazette of India dated the 30th May, 1979, regarding establishment of Special Courts, under section 13 of the Special Courts Act, 1979. [Placed in Library. See No. LT-4578/79.]

(3) A copy of the Cost Accounting Records (Tractors) Amendment Rules, 1979 (Hindi and English versions) published in Notification No. G.S.R. 660 in Gazette of India dated the 12th May, 1979, under sub-section (3) of section 642 of the Companies Act, 1956. [Placed in Library. See No. LT-4579/79.]

STATEMENT RE. MARKET LOANS FLOATED
BY CENTRAL GOVERNMENT AND NOTI-
FICATION RE. 7YEAR NATIONAL RURAL
DEVELOPMENT BONDS

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table:—

- (1) A statement (Hindi and English versions) indicating the result of market loans floated by the Central Government in May and July, 1979. [Placed in Library. See No. LT-4580/79.]

*English version of the document was laid on the Table on the 15th May, 1979.